

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL 25



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.374, 346 & 347 of 2018 in CP(IB) No.173/10/HDB/2017
NAME OF THE COMPANY	Sri Vinayaka Paper & Boards Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Yashwanth Reddy	Lawyer	7989520964	
Navesh Kumar Sengupta P. Anil Kumar	ASJ	9885314222	

Applicant in IA 347 & 374/18.

Gr. Madhu Sudhan
Pao

RP - 9177715558



ORDER

IA No. 346/18, is taken up for hearing.

Counter is filed on behalf of corporate debtor.

RP has filed counter.

IA No. 347/18, is taken up for hearing.

RP has filed counter.

IA No. 374/18, is also taken up for hearing.

Counsel for applicant is directed to serve copy on the Resolution applicant.

For filing reply list it on 18.09.2018.


Member(Judl)